

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 260 of 2016 &
IA No. 541 of 2016**

Dated: 3rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maharashtra Eastern Grid Power Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of the Respondent and seeks four weeks time to file reply. He may file the same on or before 02.01.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 19.12.2016 after serving copy on the other side.

List the matter on **03.01.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**